

**NATIONAL FOREST DATA MANAGEMENT CENTRE, FOREST
SURVEY OF INDIA, DEHRADUN (GROUP 'C' POSTS)
RECRUITMENT RULES, 1996**

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**NATIONAL FOREST DATA MANAGEMENT CENTRE, FOREST
SURVEY OF INDIA, DEHRADUN (GROUP 'C' POSTS)
RECRUITMENT RULES, 1996**

¹ Published in the Gazette of India, Pt. II, Sec. 3(i). dated 21st December, 1996 (w.e.f. 21st December, 1996). In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Electrician and Air-Conditioner and Generator Set Operator in the National Forest Data Management Centre, Forest Survey of India, Dehra Dun, namely :-

1. Short title and commencement :-

(1) These rules may be called the National Forest Data Management Centre, Forest Survey of India, Dehra Dun (Group'C' posts) Recruitment Rules, 1996.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification, and scale of pay :-

The number of the said posts, their classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit and other qualifications

:-

The method of recruitment to the said post, age limit, qualifications and other matters relating thereto shall, be as specified in Columns 5 to 14 of the said Schedule.

4. Disqualifications :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said posts : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, and for reasons to be recorded in writing relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of the post.	Number of posts.	Classification.	Scale of pay.	Whether Selection post or non-selection post.	Age-limit for direct recruits.
1	2	3	4	5	6
1. Electrician.	1* (1996) * Subject	General Central Service,	Rs. 950-20-	Not applica	Between 18 to 25 years.

		(Group	1150-		
	to	'C') Non-Gazet	EB-25-	ble.	(Relaxable for
	variation	ted, Non-Minis	1500.		Government
	dependent	terial.			servants upto
	on work-				35 years in
	load.				case of gene
					ral candidates
					and 40 years
					for the Sche
					duled Castes
					and Scheduled
					Tribes in
					accordance
					with the ins
					tructions or
					orders issued
					by the Central
					Government).
					Note. 1:- The
					crucial date for
					determining the
					age - limit
					shall
					be the closing
					date for receipt
					of applications
					from
					candidates
					in India (and
					not the closing
					date prescribed
					for those in
t					Assam, Me-
					ghalaya, Aru-
					nachal Pra-
					desh, Mizo-
					ram, Manipur,
					Nagaland, Tri-
					pura, Sikkim,
					Ladakh Divi
					sion of Jammu
					and Kashmir
					State, Laliaul

					and Spiti Dis
					tricts and
					Pangi Sub-
					Division of
					Chamba
					District of
					Himachal Pra-
					desh, Anda
					man and Nico-
					bar Islands or
					Lakshadweep).
					Note 1:In
					case of re
					cruitment
					through the
					Employment
					Exchange, the
					crucial date
					for determin
					ing the age
					limit shall be
					the last date
					uplo which
					the Employ
					ment Ex
					change is
					asked to
					submit the
					names.